

LIST OF JUDICIAL OFFICERS POSTED AT SESSIONS DIVISIO

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE OF JOINING
1.	Ms. Manisha Batra	District and Sessions Judge	12/12/2018
2.	Ms. Shahsi Bala Chauhan	Addl. District & Sessions Judge	26-04-2017
3.	Sh. Harbir Singh Dahiya	Addl. District & Sessions Judge	02/05/2018
4.	Sh. Chander Shekhar	Addl. District & Sessions Judge	09/04/2019
5.	Sh Sumit Garg	Addl. District & Sessions Judge	12/04/2019
6.	Sh. Vimal Kumar	Addl. District & Sessions Judge	07/09/2019
7.	Sh.Jasbir Singh Sidhu	Addl. District & Sessions Judge	02/05/2018
8.	Sh. Tarun Singal	Civil Judge (Sr.Div.) ACJM	12/04/2019
9.	Sh. Jatin Garg	Chief Judicial Magistrate	12/04/2019
10.	Ms Rajni Kaushal	ADDITIONAL CIVIL JUDGE (SR. DIVN.)	01/05/2018
11.	Ms. Kriti Vashista	Civil Judge (Jr. Div.)	10/04/2019
12.	Sh. Devender Singh	Civil Judge (Jr. Div.)	11/04/2019
13.	Ms. Kapil	Civil Judge (Jr. Div.)	11/04/2019

14.	Sh. Ashutosh	Civil Judge (Jr. Div.)	11/04/2019
15.	Ms. Jyoti Grover	Civil Judge (Jr. Div.)	01/05/2018
16.	Sh. Vikash	Civil Judge (Jr. Div.)	01/05/2018
17.	Ms. Pragati Rana	Civil Judge (Jr. Div.)	04/18/2016

SR. NO	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE OF JOINING
1.	Ms. Gayatri	Addl. Civil Judge (Sr.Div.)	11/09/2017
2.	Sh. Avinash Yadav	Civil Judge (Jr. Div.)	21/12/2017

SR. NO.	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE OF JOINING
1.	Ms. Sarita Gupta	Presiding Officer, Industrial Tribunal-cum-Labour Court	05/11/2018
2.	Sh. Manoj Kumar Rana	Secretary, District Legal Services Authority	02/05/2018
3.	Sh. R.K Sharma	Chairman	01/10/2018
	Sh. Bhagat Ram	Member	01/10/2018
4.	Dr. J. R. Chauhan	President	NA

ONS PANIPAT (Updated as on 13.09.2019)

LOCATION OF COURT ROOM	JURISDICTION
5th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
4th Floor	Wakf Board, Exclusive Court for Heinous Crime against Women
4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT, NDPS Act
5th Floor	Appellate Authority for all Civil & Criminal Matters, MACT, NDPS Act
4th Floor	Appellate Authority for all Civil & Criminal Matters, MACT
3th Floor	Family Court (HMA/Mnt etc.)
3rd Floor	All Civil & Criminal Matters
3rd Floor	All Civil & Criminal Matters (Incharge)
2nd Floor	Juvenile Justice Board
2nd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
3rd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
2nd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act

1st Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
3rd Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
1st Floor	Criminal & Civil Matters excluding Successions & Guardianship Act
Ground Floor	Criminal & Civil Matters excluding Successions & Guardianship Act

LOCATION OF COURT ROOM	JURISDICTION
Mini Secretariat Complex, Ground Floor	All Civil & Criminal Matters
Mini Secretariat Complex, Second Floor	All Civil & Criminal Matters

LOCATION OF COURT ROOM	JURISDICTION
Mini Secretariat Complex	INDUSTRIAL TRIBUNAL- CUM- LABOUR COURT
Ground Floor	SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY-Cum-CJM
Ground Floor	Permanent Lok Adalat
Mini Secretariat Complex	District Consumer Disputes Redressal Forum